NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

.APPLICATION NUMBER

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s, CADS SOFTWARE INDIA PVT LTD + 7

UNDER SECTION

: 241/242

S.No.	Name (in Capital)	Represented by	Signature
2.	S. JAYARAMAN A.m. Sridharan	Coursel Por R.J-8 Connord for Portimers	S. Jam.

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri S Jayaraman, counsel for R1 to R8 present. Time extended at request of counsel for petitioner for filing rejoinder which is to be filed within two weeks and served to the other side, and thereafter the other side is directed to file sur rejoinder and serve copy to the other side within one week. The matter is posted for final arguments. Put up on 10.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)